

10

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1183/2000

New Delhi, this the 10th day of April, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S. Tampi, Member (A)

Shri Naveen Chander
S/o Shri Panna Lal
B-1/4, Joshi Colony
Near Mandawali,
Near Police Station,
Delhi - 110 092.

...Applicant

(By Advocate Shri B.S.Mainee, through
Shri B.L.Madhok)

V E R S U S

Union of India : Through

1. The Secretary
Ministry of Railways
Rail Bhawan
New Delhi.
2. The General Manager
Northern Railway
Baroda House
New Delhi.
3. The Divisional Railway Manager
Northern Railway
Ambala Cantt.

...Respondents.

(By Advocate Mrs. Meera Chibber)

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Learned proxy counsel for the applicant prays
for permission to withdraw this OA on the ground that
they have not received any further instructions from
the applicant to pursue this case.

2. In the above circumstances OA 1183/2000 is
dismissed as withdrawn. No costs.

(Govindan S. Tampi)
Administrative Member

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (Judicial)

/vikas/